

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY I.A No. 88270/2026 IN AR NO. 1278/2023 AND IA NO. 88411/2026
IN AR NO. 1431/2019 IS LISTED UNDER THIS ITEM]

IA No. 88270/2026 - GRANT OF BAIL

WITH

CrI.A. No. 1431/2019 (II)

IA No. 88411/2026 - GRANT OF BAIL

Date : 30-04-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mrs. Prabhati Nayak, Adv.
Mr. Umakant Misra, Adv.
Mr. Debabrata Dash, Adv.
Mr. Soubhagya Ranjan Pati, Adv.
Ms. Anu Tiwari, Adv.
Mr. Niranjan Sahu, AOR

Mr. Gaurav Agarwal, Adv.
Ms. Shristi Gupta, Adv.
Mr. Shashank Singh, AOR

Ms. Charu Ambwani, AOR
Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) : Mr. Rana Mukherjee, Sr. Adv.
Mr. Ankit Goel, AOR

Mr. Vikrant Rana, A.A.G.
Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.

Ms. Abha R. Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**Issue notice on IA No(s). 88270/2026 and 88411/2026,
returnable in eight weeks.**

**(RAHUL KUMAR)
COURT MASTER (SH)**

**(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)**